

**SEVENTEENTH LOK SABHA**

**135<sup>th</sup> REPORT**

[Action Taken by Government on the recommendations/observations made by the Committee in their Thirty-seventh Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Lucknow, Uttar Pradesh now subsumed in U.P. Education for all Project Board (Samagra Shiksha), Lucknow]

(Presented on 25.07.2023)



सत्यमेव जयते

**LOK SABHA SECRETARIAT  
NEW DELHI**

**July, 2023/Shraavana,1945(Saka)**

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**COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**

**LOK SABHA**

**(2022-23)**

**Shri Girish Chandra**

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**Chairperson**

**MEMBERS**

2. Shri Shafiqur Rahman Barq
3. Dr. A. Chellakumar
4. Shri Pallab Lochan Das
5. Shri Choudhury Mohan Jatua
6. Choudhary Mehboob Ali Kaiser
7. Dr. Amol Ramsing Kolhe
8. Shri Bharat Ram Margani
9. Shri Jamyang Tsering Namgyal
10. Smt. Aparupa Poddar
11. Shri T.N. Prathapan
12. Shri Sellaperumal Ramalingam
13. Shri Saptagiri Sankar Ulaka
14. Shri Devendrappa Y
15. Shri Ashok Kumar Yadav

**SECRETARIAT**

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

## **INTRODUCTION**

I, Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this 135<sup>th</sup> Report on the action taken by the Government on the recommendations/observations made by the Committee in the Thirty-seventh Report (Seventeenth Lok Sabha) regarding the delay in laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Lucknow, Uttar Pradesh now subsumed in U.P. Education for all Project Board (Samagra Shiksha), Lucknow.

The Thirty-seventh Report (Seventeenth Lok Sabha) was presented to Lok Sabha on 11.02.2021. The Ministry of Education (Department of School Education and Literacy) furnished their replies on 23 December, 2021 indicating action taken on the observations/ recommendations contained in the Thirty-seventh Report. The Committee considered and adopted this Report at their sitting held on 05.04.2023.

2. The Committee place on record their appreciation of the valuable assistance rendered to them by the officials of the Lok Sabha Secretariat attached to the Committee.
3. The observations/recommendations of the Committee have been printed in bold letters at the end of the Report.

**NEW DELHI**  
**05 April, 2023**  
**Chaitra 15, 1945 (Saka)**

**Girish Chandra**  
**Chairperson**  
**Committee on Papers Laid on the Table**

## REPORT

**Action Taken by Government on the recommendations/observations made by the Committee in their Thirty-seventh Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Lucknow, Uttar Pradesh now subsumed in U.P. Education for all Project Board (Samagra Shiksha), Lucknow**

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This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Thirty-seventh Report (17<sup>th</sup> Lok Sabha) which was presented to Lok Sabha on 11.02.2021.

2. The Thirty-seventh Report dealt with delay in laying of the Annual Reports and Audited Accounts of Rashtriya Madhyamik Shiksha Abhiyan, Lucknow, Uttar Pradesh now subsumed in U.P. Education for all Project Board (Samagra Shiksha), Lucknow. In all, the Committee made 03 Observations/Recommendations in the Report. The Action Taken replies have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Statement showing the action taken by the Government on the Recommendations/Observations contained in the Thirty-seventh Report (17<sup>th</sup> Lok Sabha) is given in Appendix.

3. The Committee in their Thirty-seventh Report (Seventeenth Lok Sabha) had pointed out the failure of the Ministry of Education (Department of School Education & Literacy) in timely laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Lucknow for the years 2015-16 to 2019-20 and had recommended that the pending documents of the Organisation should be laid at the earliest and also to ensure timely laying of the documents in future.

4. The Committee note from the action taken replies furnished by the Ministry that the Centrally Sponsored Scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) was under implementation since 2009 to 2017-18 for universalizing secondary education in the country. The RMSA along-with Sarva Shiksha Abhiyan (SSA) and Teacher Education (TE) have been subsumed in an Integrated Centrally Sponsored Scheme for School Education – Samagra Shiksha from 2018-2019. Therefore, from the year 2018-19, States/UTs have to lay Annual Report of Samagra Shiksha containing all components i.e. SSA, RMSA and TE. The Committee note that only Annual Report of the U.P. Education for all Project Board

**(Samagra Shiksha), Lucknow for the years 2018-19 to 2020-21 have been laid with delays of 31,19 and 07 months respectively. However, the Audited Accounts of these years have not been laid as yet. The Committee consider it as a grave irregularity on the part of the Administrative Ministry/Organisation which simply cannot be overlooked. The Committee, therefore, recommend that the Ministry/Organisation should make all out efforts to plug the systemic loopholes so as to eliminate avoidable delays and formulate an action plan to ensure that the pending Audited Accounts of the Organisations for the years 2018-19 to 2020-21 are laid at the earliest and for succeeding years within the stipulated time period. The Committee would like to be apprised of the initiatives taken/ being taken by the Ministry in this regard.**

**NEW DELHI  
05 April, 2023  
Chaitra 15,1945(Saka)**

**Girish Chandra  
Chairperson  
Committee on Papers Laid on the Table  
Lok Sabha**

**STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR THIRTY-SEVENTH REPORT (17<sup>TH</sup> LOK SABHA)**

**Rashtriya Madhyamik Shiksha Abhiyan, Lucknow, Uttar Pradesh now subsumed in U.P.  
Education for all Project Board (Samagra Shiksha), Lucknow**

**Recommendation Serial No. 14**

The Committee note that the Ministry of Human Resource Development and Rashtriya Madhyamik Shiksha Abhiyan (RMSA), U.P. have not adhered to the time frame stipulated in the recommendations of the Committee on Papers laid on the Table contained in Paras 1.16 and 3.5 of its First Report (5th Lok Sabha), Paras 4.16 and 4.18 of Second Reports of 5th Lok Sabha and Paras 1.12. and 2.6 to 3.8 of Second Report of 6th Lok Sabha presented to the House on 08.03.1976, 12.05.1976 and 22.12.1977 respectively, regarding laying of Annual Reports and Audited Accounts on the Table of the House. The mandatory requirement of laying the papers within nine months from the closure of the accounting year has not been complied with. These documents of RMSA for years 2015-2016, 2016-2017 and 2017-2018 were laid with delays ranging from more than 8 to 11 months. The Committee also note that the documents for the year 2018-2019 were not laid as yet. The Committee also observed that Ministry/RMSA, Uttar Pradesh had taken more than two months for appointment of Auditors for the years 2016-17 and 2017-18. In this regard, the Committee were told that undue delay had occurred due to the shortage of staff in RMSA, U.P.

**Reply of the Government**

The State implementation Societies are registered under the Societies Registration Act 1860 (21 of 1860) with the respective State Governments and are responsible for the maintenance of proper accounts and other relevant records, as well as preparing annual accounts comprising the receipts and payments accounts and Statement of liabilities in such a form as may be prescribed by the Registrar of Societies in keeping with the Rules in force under the said Act.

In order to guide and assist the implementing agencies in programme management, the Ministry of Education, Department of School Education & Literacy has brought together the procedures, rules and regulation at one place in the Financial Management and Procurement Manual (FMP Manual).

The FMP Manual is intended to be used by the States/UTs as a guide for budgeting and financial reporting procedures, accounting and auditing requirements, and procurement procedures to be followed throughout the country. The provisions laid down in the manual are mandatory and are to be followed by the States and UTs to ensure that funds are disbursed, utilized and accounted for in an efficient and effective manner.

Accordingly, the States and UTs were vide D.O. letters dated 18.03.2021 (Annexure-I) and 14.08.2019 (Annexure-II) reminded to ensure finalisation of accounts and audits as per timeline prescribed in FMP Manual of Samagra Shiksha.

Further, it may be noted that the Annual Report for the year 2018-19 for State Implementing Society of Samagra Shiksha, Uttar Pradesh which has been laid in the Parliament on 05.02.2021, covers the Elementary Education component of Samagra Shiksha. It does not include Secondary Education and Teacher Education Components of Samagra Shiksha. Therefore, State Government was requested vide letter dated 14.09.2021 (Annexure-III) to send revised Annual Report containing all three components of Samagra Shiksha viz. Elementary Education, Secondary Education and Teacher Education for the year 2018-19. However, the same is still awaited. Further, extension of time upto Winter Session, 2021 has been sought from Committee on Papers Laid on the Table of Lok Sabha/Rajya Sabha.

**(Ministry of Education (Department of School Education & Literacy F.No.16-1/2020-IS-6 dated 23<sup>rd</sup> December, 2021)**

### **Recommendation Serial No. 15**

After taking into account all the aspects, the Committee were of the opinion that the Ministry of Human Resource Development had not been able to put in place an effective monitoring system to ensure laying of documents of RMSA on the Table of both the Houses of Parliament within the stipulated time. Shortage of staff could not be the only reason for such delays, rather it was a systemic failure. The Committee, therefore, asked the representatives of Ministry and RMSA to make all out efforts to ensure that henceforth documents of the RMSA from 2019-2020 onwards are laid within the stipulated time. The Committee should be informed of the compliance of these directions and also the measures taken by the Ministry to avoid such delays in future.

### **Reply of the Government**

The Centrally Sponsored Scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) was under implementation since 2009 to 2017-18 for universalizing secondary education in the country. The RMSA along-with Sarva Shiksha Abhiyan (SSA) and Teacher Education (TE) have been subsumed in an Integrated Centrally Sponsored Scheme for School Education - **Samagra Shiksha** from 2018-19. Therefore, from the year 2018-19, States/UTs have to laid Annual Report of Samagra Shiksha containing all components i.e. SSA, RMSA and TE.

In respect of Annual Report of Samagra Shiksha of Uttar Pradesh for the year 2019-20, State has sent Annual Report of Samagra Shiksha vide letter dated 25.03.2021. However, it has been observed that the State has sent Annual Report only for Elementary Education component of Samagra Shiksha and State has to send combined Annual Report for all three components of Samagra Shiksha i.e. Elementary Education, Secondary Education and Teacher Education so that the same could be laid on the table of Both the Houses of Parliament. In this regard, we have requested State Government vide this Ministry's letter dated 09.07.2021 and 14.09.2021 to send Annual Report containing all three component of Samagra Shiksha for the year 2019-20 alongwith Delay Statement which is still awaited from State Government of Uttar Pradesh.

**Ministry of Education (Department of School Education & Literacy F.No.16-1/2020-IS-6 dated 23<sup>rd</sup> December, 2021)**

### **Recommendation Serial No 16**

The Committee also observed that if at all due to unavoidable reasons, the Annual Reports and Audited Accounts of the RMSA, U.P. could not be laid on the Table of the House within the stipulated time, a statement explaining the reasons as to why the requisite documents could not be



laid within the prescribed period, should have been laid on the Table of the House within 30 days or as soon as the House met, whichever was later. The Committee asked the representatives of the Ministry and RMSA to take note of this lapse and to not repeat it in future.

### **Reply of the Government**

The Centrally Sponsored Scheme of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) was under implementation since 2009 to 2017-18 for universalizing secondary education in the country. The RMSA along-with Sarva Shiksha Abhiyan (SSA) and Teacher Education (TE) have been subsumed in an Integrated Centrally Sponsored Scheme for School Education - **Samagra Shiksha** from 2018-19. It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education.

The State Project Director is responsible for causing the annual accounts of the Society to be prepared immediately after the close of the financial year and after approval by the Executive Committee of the Society, have the accounts audited annually by a Chartered Accountant firm appointed with the approval of Executive Committee by April every year for the purpose in accordance with the provisions of the Societies Registration Act applicable to the State. The CA firm for conducting the audit of Scheme shall be selected from the C&AG/State AG's empanelled list. However, if there is no empanelled CA firm for a particular State/UT then the selection of auditing firms shall be with reference to the invitation of Expressions of Interest from Chartered Accountant firms. In case of delay in appointment of auditor and delay of submission of audit report, the second instalment of funds is not released to the state.

In this regard, the States and UTs were requested vide letter dated 14.08.2019, 16.03.2020 and 18.03.2021 to appoint a Statutory Auditor in the month of March itself for timely submission of the Audit Report as per timeline prescribed in the FM&P Manual of Samagra Shiksha.

Further, it is submitted that vide letter dated 25.03.2021 State Government of Uttar Pradesh has sent Annual Report for the year 2019-20 vide letter dated 05.06.2021. However, it is observed that the State had sent the Annual Report for Elementary Education component only. State has to send combined Annual Report for all three components of Samagra Shiksha i.e. Elementary Education, Secondary Education and Teacher Education. Therefore, State of Uttar Pradesh was requested to send revised Annual Report alongwith delay statement for the year 2019-20 vide this department letter dated 09.07.2021 (Annexure-I) and D.O. letter dated 14.09.2021 (Annexure-II) for all three components viz. Elementary Education, Secondary Education and Teacher Education. However, the same is still awaited. Further, extension of time upto Winter Session, 2021 for laying the Annual Report of State Implementing Society of Samagra Shiksha, Uttar Pradesh for the year 2019-20 has also been sought vide O.M. dated 25.10.2021 from Committee on Papers Laid on the Table of Lok Sabha/Rajya Sabha.

**(Ministry of Education (Department of School Education & Literacy F.No.16-1/2020-IS-6 dated 23<sup>rd</sup> December, 2021)**

**The Extracts of the Minutes of the \_\_\_ sitting of the Committee on Papers Laid on the Table (2022-2023).**

The Committee sat on Wednesday, 05<sup>th</sup> April, 2023 from 15:00 hours to 16:10 hours in Committee Room 'C', Parliament House Annexe, New Delhi.

***Present***

Shri Girish Chandra - ***Chairperson***

***Members***

***(Lok Sabha)***

16. Shri Shafiqur Rahman Barq
17. Dr. A. Chellakumar
18. Choudhary Mehboob Ali Kaiser
19. Smt. Aparupa Poddar
20. Shri T.N. Prathapan
21. Shri Sellaperumal Ramalingam
22. Shri Saptagiri Sankar Ulaka
23. Shri Devendrappa Y.

***Secretariat***

1. Shri Vinay Kumar Mohan - Joint Secretary
2. Shri Naval K. Verma - Director
3. Shri Uttam Chand Bharadwaj - Additional Director

2. At the outset, the Chairperson welcomed the Members of the Committee to the sitting and apprised them of the agenda regarding consideration and adoption of 3 original and 9 Action-taken draft Reports and oral evidence of the representatives of the (i) Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) and the (ii) Ministry of Heavy Industries.

3. Thereafter, the Committee took up the following three draft Reports and nine Action taken Reports for consideration and adoption:-

(i) Action Taken by Government on the recommendations/observations made by the Committee in their Thirty-seventh Report (Seventeenth Lok Sabha) regarding delay in laying of the Annual Reports and Audited Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Lucknow, Uttar Pradesh now subsumed in U.P. Education for all Project Board (Samagra Shiksha), Lucknow

(ii)	X	X	X	X	X;
(iii)	X	X	X	X	X;
(iv)	X	X	X	X	X.
(v)	X	X	X	X	X;
(vi)	X	X	X	X	X;
(vii)	X	X	X	X	X X;
(viii)	X	X	X	X	X.
(ix)	X	X	X	X	X.
(x)	X	X	X	X	X.
(xi)	X	X	X	X	X.
(xii)	X	X	X	X	X X.

The above mentioned three draft Reports and nine Action taken Reports were unanimously adopted by the Committee. The Chairperson was authorized by the Committee to finalize and present these Reports to the Lok Sabha.

4-7. X X X X X

The Committee then adjourned.

*(A Copy of the verbatim proceedings of the sitting is kept.)*

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